

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 213
IB-537/ND/2020

IN THE MATTER OF:

M/s. Sheetal Impex Pvt. Ltd.

...PETITIONER

Vs.

M/s. Ram Lal Kamal Raj Jewellers Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 08.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

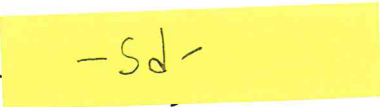
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial-creditor :Mr. Nitin Sharma, Advocate.

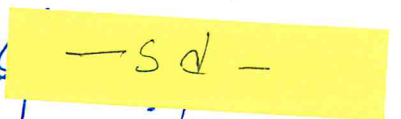
For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the Learned Counsel for the Financial-creditor. Registry may serve notice to the Corporate-debtor by e-mail as well as speed-post within ten days. Matter is adjourned to 12.01.2021.

✓  -sd-

**(V.K. Subburaj)
Member (T)**

 -sd-

**(P.S.N. Prasad)
Member (J)**